	Annexure-3 Name of the corporate debtor: Name of the corporate debtor: M/s Dalmia Life Care Private Limited; Date of commencement of CIRP:12.09.2024														
	List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ?)														
Sr. No	o Name of creditor		Details of claim received		Details of claim admitted										
		Identification No.	Date of receipt	Amount claimed	Amount of claim Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	% of voting   Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any	
	Not Applicable														